## GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

LOK SABHA UNSTARRED QUESTION NO. 143 TO BE ANSWERED ON 25.04.2016

## **NON-OPERATIVE EPF ACCOUNTS**

143. SHRI T. RADHAKRISHNAN: SHRI DHANANJAY MAHADIK: SHRIMATI K. MARAGATHAM: SHRI MOHITE PATIL VIJAYSINH SHANKARRAO: SHRIMATI SUPRIYA SULE: DR. HEENA VIJAYKUMAR GAVIT: SHRI DUSHYANT CHAUTALA: SHRI S. SELVAKUMARA CHINNAYAN:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)the total number of EPF account holders along with the number of accounts that are non-operative and corpus involved therein in the country, State/UT-wise;
- (b)whether the Government proposes to give interest on inoperative PF accounts and if so, the details thereof and the number of employees likely to be benefited through this move; and
- (c)the time by which a final decision is likely to be taken in the matter?

## ANSWER

## MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

(a): As per Annual Report of Employees' Provident Fund Organisation (EPFO) for the year 2014-15, as on 31.03.2015, the number of Employees' Provident Fund (EPF) account holders was 15.84 crore. The details relating to number of inoperative accounts is not maintained separately.

Contd..2/-

As per para 72(6) of the Employees' Provident Fund Scheme 1952, certain amounts are classified as 'Inoperative Accounts' in which contributions have not been received for 36 months continuously. All such Inoperative Accounts have, however, definite claimants.

As per Annual Accounts of EPF Organisation, as on 31.03.2015, an amount of Rs. 35,531.39 crore has been classified as inoperative accounts in EPF.

The State/UT-wise details of Inoperative Accounts as on 31.03.2015 are at Annex.

(b) & (c): The Central Board of Trustees (CBT), Employees' Provident Fund (EPF) in its 212<sup>th</sup> meeting held on 29.03.2016 has approved the changes in the definition of inoperative account. However, no proposal has so far been received in the Ministry from EPFO in this regard.

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ANNEX REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 143 TO BE ANSWERED ON 25.04.2016 BY SHRI T. RADHAKRISHNAN, SHRI DHANANJAY MAHADIK, SHRIMATI K. MARAGATHAM, SHRI MOHITE PATIL VIJAYSINH SHANKARRAO, SHRIMATI SUPRIYA SULE, DR. HEENA VIJAYKUMAR GAVIT, SHRI DUSHYANT CHAUTALA, SHRI S. SELVAKUMARA CHINNAYAN REGARDING NON-OPERATIVE EPF ACCOUNTS.

State/UT-wise details of Inoperative Accounts as on 31.03.2015

(Amount in Crore)

S. No.	State/UT	2014-15
1	ANDHRA PRADESH (includes Telengana)	2,818.59
2	BIHAR	247.08
3	CHHATTISGARH	358.62
4	DELHI	4,259.94
5	GOA	187.04
6	GUJARAT (includes Daman & Diu and Dadra & Nagar Haveli)	2,425.61
7	HARYANA	2,033.14
8	HIMACHAL PRADESH	202.82
9	JHARKHAND	354.70
10	KARNATAKA	4,610.34
11	KERALA (includes Lakshadweep)	414.61
12	MADHYA PRADESH	883.46
13	MAHARASHTRA	7,777.01
14	North Eastern Regions (Assam, Arunachal Pradesh, Tripura, Meghalaya, Nagaland, Manipur & Mizoram)	224.38
15	ODISHA	658.94
16	PUNJAB (includes Chandigarh)	1,119.63
17	RAJASTHAN	503.09
18	TAMIL NADU (includes Puducherry)	2,676.12
19	UTTARAKHAND	181.86
20	UTTAR PRADESH	1,862.28
21	WEST BENGAL (includes Sikkim and Andaman & Nicobar Islands)	1,732.13
	Total	35,531.39